

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Email: cjsec.highcourt@gmail.com

NOTIFICATION

No. 2086 of 2023/Psy

Dated: 16/09/2023

It is for the information of all those candidates who have applied for the post of Steno-Typist in the District Judiciary of UT of Ladakh pursuant to the Advertise Notification No. 642 of 2023/Psy dated 10.04.2023, that their Short-hand and Computer based Typing Test is schedule to be held as per the below mentioned schedule:

S.No.	District	Date	Time	Venue
1.	Leh	26.09.2023	10.30 A.M	Lab 1 and Lab 2 of NIELET Leh, Secretariat Complex, Leh.
2.	Kargil	25.09.2023	10.30 A.M	Lab 1 and Lab 2 of NIELET Kargil, 1 st Floor, DIET Building, Chutuk, Kargil.

Instruction for the test:

- i. The test shall start at 11.00 AM, however, the candidates shall report at the venue one hour before the scheduled time of the test.
- ii. The candidate shall bring printout of the application form which he/she has filled at the time of advertisement.
- iii. Test will be conducted of only those candidates whose documents are found valid.
- iv. For identification purpose, the candidates can produce either of the following testimonials:
 - a) Aadhar Card
 - b) Election Card
 - c) Passport
 - d) Driving License
- v. No TA/DA shall be paid to the candidates.
- vi. Any request for the change of date/venue shall not be entertained.
- vii. Mobile phone and other Electronic Gadgets are not allowed inside the Examination Hall.
- viii. Mere appearance in the test shall not confer any right to seek appointment against the post.

By Order.


(M. K. Sharma) 16/09/2023

**Principal Secretary to
Hon'ble the Chief Justice.**

No. 898-906/Psy-642

Dated: 16/09/2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Pr. District & Sessions Judge, Leh and Kargil.
..... for information.
4. Secretary to Hon'ble Mr. Justice _____ for information of His Lordship.
5. Director Information, Leh/Kargil with the request to publish the above notification in the daily newspaper with wide circulation.
6. Station Director, Leh/Kargil with the request to broadcast the above notification in news and employment bulletin.
7. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
9. Order file.


Principal Secretary to
Hon'ble the Chief Justice.